

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Engagement of Research Assistant in the High Court of Jammu & Kashmir and Ladakh.

ORDER

No:- 72 of 2024/RG

Dated:- 22/01/2024

Whereas, vide Advertisement Notice No. 02 of 2023 /RG/GS dated 11.04.2023, process was initiated for filling up of 03 vacant positions of Research Assistants and for preparation of a panel, to be utilized for filling up of future anticipated positions, which shall be valid for a period of one year.

Whereas, upon completion of the selection process, the candidates from the approved panel (which is valid for a period of one year), in order of merit, are being engaged as Research Assistants, as per availability of vacant positions. And in this regard, vide High Court order No.1397 of 2023/RG/GS dated 04.12.2023, ten candidates were engaged as Research Assistants with the explicit condition that the candidates so engaged, shall furnish an undertaking before the Registrar General, High Court of J&K and Ladakh, in terms of Guidelines No. 8 of the Notification No. 578 dated 30.08.2016, as amended from time to time, failing which he/she shall not be allowed to take up the assignment.

Whereas, one Ms. Shivani Misri (Transaction ID JKLHC23020000469) D/o Shri Sanjay Misri R/o H.No. 526, Lane No. 3-B Upper Shiv Nagar, Subash Nagar, Jammu who was engaged as Research Assistant vide order No. 1397 of 2023 /RG/GS dated 04.12.2023, did not join within the stipulated period as such her engagement as Research Assistant is to be cancelled.

And whereas, the next candidate in the approved panel (in order of merit), is Ms. Uzma Mehraj D/o Shri Mehraj Ud Din Malik R/o H.No. 130 Zabarwan Colony Goripora Sanatnagar, Srinagar who is to be engaged as Research Assistants against the position which remained vacant due to non-joining of Ms. Shivani Misri.

Now therefore, keeping in view the facts mentioned above, it is hereby ordered that:-

1. Engagement of Ms. Shivani Misri (Transaction ID JKLHC23020000469) D/o Shri Sanjay Misri R/o H.No. 526, Lane No. 3-B Upper Shiv Nagar, Subash Nagar, Jammu is hereby cancelled as she did not join within the prescribed time; and
2. Ms. Uzma Mehraj (transaction ID No. JKLHC2300000724) D/o Shri Mehraj Ud Din Malik R/o H.No. 130 Zabarwan Colony Goripora Sanatnagar, Srinagar, who figure next in the approved panel (in order of merit), is hereby engaged as Research Assistants in the High Court of J&K and Ladakh, on consolidated honorarium of Rs. 40,000/- per month subject to the following conditions:-
 - The engagement will be purely on contractual basis initially for a period of one year and shall be governed as per the guidelines issued by the High Court Vide Notification No. 578

dated 30.08.2016 as amended from time to time, which has been duly notified in the Government Gazette and uploaded on the official website of the Hon'ble High Court.

- The selected/engaged candidates shall furnish an undertaking before the undersigned in terms of Guidelines No. 8 of the Notification No. 578 dated 30.08.2016 as per Schedule-I of the Guidelines under reference, within seven days from the date of order failing which he/she shall not be allowed to take up the assignment.

By order


(Shahzad Azeem)
Registrar General

No:- 1378-99/RG/45

Dated:- 22/01/2024

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr. /Mrs. Justice _____
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/ Srinagar.
5. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu.
6. Registrar Recruitment, High Court of J&K and Ladakh, Jammu.
7. CPC, e-Court, High Court of J&K and Ladakh, Jammu with the request to upload the same on official website of the High Court.
8. Director information, J&K, Jammu /Srinagar with the request to get the same published in the two English Daily Newspapers having wide circulation in the UT of J&K and UT of Ladakh.
9. Director Finance, High Court of J&K and Ladakh, Jammu.
10. Accounts Officer, High Court of J&K and Ladakh, Srinagar.
..... for information and necessary action.
11. I/C Library, High Court of J&K and Ladakh, Jammu / Srinagar for information and keeping the record of the same.
12. Concerned Research Assistant _____
.....for information and necessary Compliance.


Registrar General